

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.82
TO BE ANSWERED ON 11 DECEMBER, 2018

RATION CARD FOR BPL FAMILIES

82. SHRI LAXMAN GILUWA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether ration cards are not being issued to BPL families in Jharkhand and if so, the reasons therefor; and
- (b) the efforts made by the Government to provide ration cards to BPL families as early as possible and the outcome thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a)&(b): As per information received from the State Government, ration cards have been issued to all eligible beneficiaries covered under National Food Security Act, 2013 (NFSA) in the State, under two categories i.e. Antyodaya Anna Yojana (AAY) and Priority House Holds (PHH) under National Food Security Act (NFSA). BPL category does not exist under NFSA.

Further, under End-to-End Computerization of PDS operations scheme, the State Government has introduced an online Ration Card Management System (RCMS) through which eligible persons may apply for new ration cards.
